

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 24.11.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
IA 124/17 & IA 150/17 in in CP(IB) No.59/BB/2017	-	For hearing	Rule-4(3) of IB	Harsha Mutt Vs Lukup Media Pvt. Ltd.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
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K S PONNAPPA

PETITIONER

[Signature]

*Raghuram
Adambai*

Respondent

[Signature]

ORDER

Matter is listed today for passing order on the main petition. Tribunal has ^{to} passed interim order in I.A 150/17. Both the Counsels are already submitted their arguments. List it for orders on 05/12/2017.

[Signature]
Member (T)

[Signature]
Member (J)